


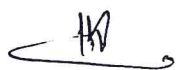
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/610/ (IB)/2017
NAME OF THE PETITIONER(S) : SANJIV GOYAL
NAME OF THE RESPONDENT(S) : ANTONY PROJECTS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. R. Balasubramanian	Petitioner	
K. RAVEENDRAN.	Respondent	

ORDER

Shri P R Balasubramanian, counsel for petitioner present. Shri K Raveendran, caused appearance on behalf of the respondent and filed vakalat. Heard both the sides. Order is reserved.


K Anantha Padmanabha Swamy
Member (Judicial)